



**INTELLECTUAL
PROPERTY INDIA**



GOVERNMENT OF INDIA
TRADE MARKS REGISTRY
Intellectual Property Bhavan, Near Antop Hill Head Post Office
S.M. Road, Antop Hill, Mumbai - 400037 Tel: 24101144, 24101177, 24148251, 24112211
Fax: 24140808, 24132295 Website: www.ipindia.gov.in

TRADE MARKS REGISTRY, MUMBAI OPPOSITION HEARING BOARD CONTESTED MATTERS (APRIL 2024)

SR. NO.	DATE OF HEARING & TIME	APPLN NO.	OPPOSITION NO.	TRADE MARK APPLIED	APPLICANT NAME	APPLICANT AGENT	OPPONENT NAME	OPPONENT AGENT	HEARING OFFICER
1	01.04.2024	2279	173547	HI-PRESS	C.C. WAKEFIELD & CO, LTD,	L.S. DAVAR & CO.	--	DE PENNING & DE PENNING.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
2	01.04.2024	2279	177627	HI-PRESS	C.C. WAKEFIELD & CO, LTD,	L.S. DAVAR & CO.	--	REMFRY & SON	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
3	01.04.2024	1052	183512	S.89	THE INDIAN SMELTING & REFINING COMPANY LIMITED	--	---	NANAVATI ASSOCIATES.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
4	01.04.2024	46534	159688	TRUMP CARD	KOHINOOR MILLS CO., LTD.	--	DECATHLON	D. P. AHUJA & CO.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
5	01.04.2024	146076	1075699	FORMEX	GENERAL ELECTRIC COMPANY	H. V. WILLIAMS & CO.	M/S MEX SWITCHGEARS PVT. LTD.	MADAMSER & CO.,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
6	02.04.2024	444668	----	DRUM BEATER	THE PRAVARA SAHAKARI SAKHAR KARKHANA LIMITED.	----	----	LITTLE & CO. CENTRAL BANK BUILDING,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
7	02.04.2024	444667	----	GOLD TYCOON	THE PRAVARA SAHAKARI SAKHAR KARKHANA LIMITED.	---	---	LITTLE & CO. CENTRAL BANK BUILDING,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
8	02.04.2024	445794	52547	KANAK	PREM ROLLER FLOUR MILLS PRIVATE LIMITED	D.R. THANEKAR.	SHAKTI BHOG FOODS LTD.	WORLDWIDE REGISTRATION BUREAU.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
9	02.04.2024	445794	1067258	KANAK	PREM ROLLER FLOUR MILLS PRIVATE LIMITED	D.R. THANEKAR.	SHREE BAL KRISHNA MASALA GRAH UDYOG	LAW PROTECTORS	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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10	02.04.2024	445876	-----	MANBAHAR	SURESH KUMAR JAIN	S .K.AGARWAL	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
11	02.04.2024	436343	50054	SUNGEL	SUN ROSE PHARMACEUTICALS	-----	SUN PHARMACEUTICAL INDUSTRIES LTD.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
12	03/04/2024	3737280	50668	VEYNOL	KISHINCHAND SAMANDAS DONDANI	M. P. MIRCHANDANI & CO.	GORA MAI HARI RAM LTD.		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
13	03/04/2024	3737280	50668	VEYNOL	KISHINCHAND SAMANDAS DONDANI	M. P. MIRCHANDANI & CO.	ARDATH TOBACCO COMPANY LIMITED	ANAND & ANAND	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
14	03/04/2024	368888		METRONYL	JOY PHARMACEUTICAL LABORATORIES,	M. P. MIRCHANDANI & CO.	UNIQUE PHARMACEUTICAL LABORATORIES LIMITED	FATEHCHAND C. SHAH & CO.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
15	03/04/2024	404336	7593	TOSHIBA	KABUSHIKI KAISHA TOSHIBA (TOSHIBA CORPORATION)	ANAND & ANAND	TOSIBA APPLIANCE COMPANY		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
16	03/04/2024	408155	210978	STANLEY	STANLEY MACINE TOOLS.	INTERNATIONAL TRADE MARKS BUREAU	STAVLEY MACHINE AND TOOLS COMPANY	ARORA REGISTRATION SERVICE	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
17	04/04/2024	415575	9589	KWALITY	SHARIF AHMED MOHD	ADV. SHAKIL IQBAL NARU	KWALITY FROZEN FOODS PVT. LTD	R. K. DEWAN & CO.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
18	04/04/2024	417508	1071248	TANGO	PEPSICO HOLDINGS PVT. LTD.	K & S PARTNERS	KARAN AGENCIES	DINESH JOTWANI	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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19	04/04/2024	417508	1077993	TANGO	PEPSICO HOLDINGS PVT. LTD.	K & S PARTNERS	INTERCONTINENTAL GREAT BRAND LLC	LALL & SETHI	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
20	04/04/2024	422504	1067065	SUNPRO	SUNVIK REMEDIES		SUN PHARMACEUTICAL INDUSTRIES LIMITED		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
21	04/04/2024	922924	8316	THE PASSPORT	S. P. BHAGAT	FATEHCHAND C. SHAH & CO.	CHIVAS BROTHERS LIMITED	REMFY & SAGAR	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
22	04/04/2024	424376	7523	PROXYTRAN	RATHISON PHARMACEUTICAL COMPANY.	R. K. DEWAN & CO	WOCKHART LIMITED	INTERNATIONAL TRADEMARKS BUREAU	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
23	04/04/2024	426202	126	NAUKA BRAND	DINESHKUMAR TULSHIDAS PAUN	R. K. DEWAN & CO.	RASHTRIYA CHEMICALS & FERTILIZERS LTD	JASANI & COMPANY	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
24	08.04.2024	486709	210780	NITRIL	CORE LABORATORIES & ENTERPRISES LIMITED	-----	RAJVI VIPUL BHAGAT	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
25	08.04.2025	486709	212812	NITRIL	CORE LABORATORIES & ENTERPRISES LIMITED	-----	USV LIMITED	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
26	08.04.2026	486709	213978	NITRIL	CORE LABORATORIES & ENTERPRISES LIMITED	-----	NEON LABORATORIES LIMITED	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
27	08.04.2027	486709	210780	NITRIL	CORE LABORATORIES & ENTERPRISES LIMITED	-----	RAJVI VIPUL BHAGAT	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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28	08.04.2028	488173	52678	NISHILAND PARK	NISHILAND PARK LIMITED.				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
29	08.04.2029	488173	55343	NISHILAND PARK			TROIKAA PHARMACEUTICALS LTD.	H. K. ACHARYA & CO	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
30	08.04.2030	489705	54129	HEM PLUS	SIGMA LABORATORIES. DILIP S. COULAGI.	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
31	08.04.2031	488724	8920	PICTIONARY	MATTEI, INC.	ANAND AND ANAND	ABHAY SHRINIWAS KHARE	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
32	08.04.2032	492424	732078	LO-KAL	TORRENT PHARMACEUTICALS LTD.	-----	ALKEM LABORATORIES LTD.	VISHESH & ASSOCIATES.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
33	08.04.2033	492424	736750	LO-KAL	TORRENT PHARMACEUTICALS LTD.	-----	CIPLA LIMITED	V. G. PARULKAR.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
34	08.04.2034	496088	58563	TISWELL	THE TATA IRON & STEEL COMPANY LIMITED	L. S. DAVAR & CO.	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
35	08.04.2035	502865	762935	CARACE	TORRENT PHARMACEUTICALS LIMITED	KRISHNA & SAURASTRI ASSOCIATES LLP,	SANOFI-AVENTIS DEUTSCHLAND GMBH	REMFY & SAGAR	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
36	08.04.2036	502865	764021	CARACE	TORRENT PHARMACEUTICALS LIMITED	KRISHNA & SAURASTRI ASSOCIATES LLP,	MICRO LABS LTD	V. RAVI, ADVOCATE.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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37	08.04.2037	502866	762814	LINOX	TORRENT PHARMACEUTICALS LIMITED	-----	AJANTA PHARMA LIMITED	ARJUN T. BHAGAT & CO.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
38	08.04.2038	502866	764020	LINOX	TORRENT PHARMACEUTICALS LIMITED	-----	MICRO LABS LTD		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
39	10/04/2024	429268		KIWI 200	APHALI PHARMACEUTICALS LIMITED		CAITLIN FINANCIAL CORPORATION	MOHAN ASSOCIATES	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
40	10/04/2024	449552	208908	RESTAL	M/S.AMEE COSMO PHARMA LIMITED	Y. J. TRIVEDI & CO.,	CIPLA LIMITED	V. G. PARULKAR,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
41	10/04/2024	449552	209069	RESTAL	M/S.AMEE COSMO PHARMA LIMITED	Y. J. TRIVEDI & CO.,	VENTIS PHARMA DEUTSCHLAND GMBH	REMFY & SAGAR,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
42	10/04/2024	449552	211330	RESTAL	M/S.AMEE COSMO PHARMA LIMITED	Y. J. TRIVEDI & CO.,		REMFY & SAGAR,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
43	10/04/2024	454553	63	SUPREME	RASTRIYA KALA BHAWAN,	M. P. MIRCHANDANI & CO.	SUPREME HOSIERY INDUSTRIES PVT. LTD.,	DELHI REGISTRATION SERVICES,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
44	10/04/2024	456558	8493	BIDI DEVICE	JOSHI BIDI WORKS	FATEHCHAND C. SHAH & CO	SHANKARLAL BIRDICHAND TIWADI	W. S. KANE & CO.,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
45	10/04/2024	459414	10618	KESTER SOLDER	D. B. DESAI,	R. K. DEWAN & CO.	KESTER INC.,	SUBRAMANIAM & ASSOCIATES,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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46	10/04/2024	459415	10619	KESTER SOLDER	D. B. DESAI,	R. K. DEWAN & CO.	KESTER INC.,	SUBRAMANIAM & ASSOCIATES,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
47	15/04/2024	460198	1072362	PEDRO	COMPUTER POINT	R. K. DEWAN & CO.	PEDRO GROUP PTE LTD	UNITED OVERSEAS TRADE MARK CO.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
48	15/04/2024	461445	721809	STAR	TIRUPATI CEMENT INDUSTRIES,	R. R. SHAH & CO.	STAR CEMENT LIMITED	TRADE MARK REGISTRATION BUREAU.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
49	15/04/2024	464486	155	GOVENCHEY	GULAB MOTIAN		GIVENCHY	REMFY & SAGAR,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
50	15/04/2024	470590		OM SPECIAL PUNDHARPURI TAMBAKU NO.1	PATEL PRODUCTS,	KRISHNA & SAURASTRI,	SANKET TOBACCO PRODUCTS PVT. LTD		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
51	15/04/2024	471762	8863		PARAMOUNT TRADING CORPN (P) LTD.		FLOWER TOBACCO COMPANY	THE ACME CO.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
52	15/04/2024	471902	9228	MOTHERCARE	MOTHERCARE GLOBAL BRAND LIMITED	INTTL ADVOCARE.	M/S MOTHERCARE	WORLDWIDE REGISTRATION BUREAU,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
53	15/04/2024	472391	206412	PARNAMI	METHA CHEMICAL WORKS,	R. K. DEWAN & CO.	VIJAY PERFUMERY WORKS	Y. J. TRIVEDI & COMPANY	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
54	15/04/2024	473061	54229	ELDOPAL	BIDDLE SAWYER LTD.	INTERNATIONAL TRADE MARKS BUREAU	BROWN & BURK PHARMACEUTICALS PVT. LTD.		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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55	16.04.2024	517726	58496	LAZER	HWMANT JAIN	-----	LAZAREE	R. K. DEWAN & CO.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
56	16.04.2024	517747	3680	GARDEN	RAVINDER SINGH	-----	DR. MATTHIAS RATH	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
57	16.04.2025	517747	61438	GARDEN	RAVINDER SINGH	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
58	16.04.2026	520517	51179	K FOLDS	R. K. AGENCIES	-----	R. K. STEEL INDUSTRIES	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
59	16.04.2027	520766	57305	FILIBION	CYANAMID INDIA LIMITED.	-----	MERCK KGAA	LALL & SETHI	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
60	16.04.2028	522647	171399	GALAXY	GALAXY DECOR PRIVATE LIMITED.	-----	GALAXY PLYWOOD INDUSTRIES (PVT.) LTD.	PURI TRADE MARK CO.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
61	16.04.2029	522784	57233	MIODARONE	ANZALP PHARMACEUTICALS PRIVATE LIMITED	-----	WOCKHARDT LIMITED		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
62	16.04.2030	522784	56979	MIODARONE	ANZALP PHARMACEUTICALS PRIVATE LIMITED		SANOFI-SYNTHELABO	REMFY & SAGAR	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
63	16.04.2031	522784	56978	MIODARONE	ANZALP PHARMACEUTICALS PRIVATE LIMITED	-----	SANOFI-SYNTHELABO UK LTD.	REMFY & SAGAR	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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64	16.04.2032	522782	57244	ENAAP	ANZALP PHARMACEUTICALS PRIVATE LIMITED	-----	DR. REDDY'S LABORATORIES LTD.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
65	16.04.2033	523144	733090	MOXAR	VIPUL KANUBHAI SHAH	-----	SUN PHARMACEUTICAL INDUSTRIES LIMITED	S.NITHYA	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
66	16.04.2034	524196	54701	NEWMAN	SHAM SUNDER BATRA	-----	JACQUES JAUNET S.A.	REMFY & SAGAR	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
67	16.04.2035	524209	51949	MARICOS HAIR CARE	-----	-----	RECON OIL INDUSTRIES LTD.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
68	16.04.2036	524209	52121				TARGET PHARMA PVT.LTD.		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
69	16.04.2037	505175	186082	CINFLOX	HINGLAJ LABORATORIES OF INDIA	-----	CADILA HEALTHCARE LIMITED	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
70	16.04.2038	505469	53190	BOMBAY BRASSERIE	COPPER CHIMNEY PVT. LTD.	KAYSER AND COMPANY.	THE INDIAN HOTELS CO. LTD.	ANAND AND ANAND	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
71	16.04.2039	505467	53188	BOMBAY BRASSERIE	COPPER CHIMNEY PVT. LTD.	KAYSER & COMPANY.	THE INDIAN HOTELS CO. LTD.	ANAND AND ANAND	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
72	16.04.2040	509236	196264	BOMBAY BRASSERIE	THE INDIAN HOTELS COMPANY LIMITED.	DEPENING	DELUXE CATERERS PRIVATE LIMITED	KAYSER & COMPANY.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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73	16.04.2040	505463	89141	RICHIE RICH	SUSHIL DUDEJA	-----	LAVANYA COSMETICS	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
74	16.04.2040	516638	50252	NEXIM	NEXIM EXPORTS PRIVATE LIMITED	-----	AMERICAN PRODUCTS CO. LTD.,	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
75	17/04/2024	479806		DEEPEX	HANTI RAMESH SAWLANI		DEEPAK TEXTILE MILL	M. P. MIRCHANDANI & CO	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
76	17/04/2024	479998	62	DHENULOOD 15000	JAMIL KAMRUDDIN ATTAR WALA	M. P. MIRCHANDANI & CO	AJMAL AND SONS,	INTERNATIONAL TRADE MARK BUREAU	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
77	17/04/2024	480888	1082061	BLACK DIAMOND	SHREE SAI TEA TRADING COMPANY	S. C. MALHOTRA.	BLACK DIAMOND TEA COMPANY	V.K. SINHA.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
78	17/04/2024	482890	9950	DIOREN	NAND KISHORE KHANNA AND SONS	FATEHCHAND C. SHAH & CO	CHRISTAN DIOR	DE PENNING & DE PENNING,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
79	17/04/2024	483181	8790	MAGNUM	GTC INDUSTRIES LIMITED	R. K. DEWAN & CO.	ITC LIMITED	DASWANI & DASWANI,	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
80	17/04/2024	483181	98	MAGNUM	GTC INDUSTRIES LIMITED	R. K. DEWAN & CO.	GODFREY PHILLIPS INDIA LTD.		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
81	17/04/2024	542572	188648	HERCULES	HERCULELS HOISTS LIMITED,	INTERNATIONAL TRADE MARKS BUREAU	C. S. HOIST (INDIA)	R. K. DEWAN & CO.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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82	17/04/2024	542524	81358	UNI-MED INDIA	V. M. GVALANI		UNIMED TECHNOLOGIES LIMITED		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
83	18/04/2024	542218	50630	VINTAGE	CAMLIN LIMITED	FATEHCHAND C. SHAH & CO	MCDOWELL & CO. LTD.		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
84	18/04/2024	541951	10305	FLUTHIXOL	K. C. LABORATORIES	FATEHCHAND C. SHAH & CO	H LUNDBECK	LEXORBIS	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
85	18/04/2024	541320	1105317	OFFICEER'S CHOICE	ALLIED BLENDERS AND DISTILLERS PRIVATE LIMITED	ANAND AND ANAND	BRITANNIA INDUSTRIES LIMITED	D.P. AHUJA & CO	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
86	18/04/2024	541320	1105445	OFFICEER'S CHOICE	ALLIED BLENDERS AND DISTILLERS PRIVATE LIMITED	ANAND AND ANAND	JOHN DISTILLERIES PVT. LTD.	SUSHANT M. SINGH & ASSOCIATES	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
87	18/04/2024	539188	166930	TOPIC GEL	AMINA LIMITED	ADV. DAVENDRA ORAK	SHALIMAR CHEMICAL WORKS LIMITED		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
88	18/04/2024	538980	740227	OFFICEER'S CHOICE	BDA LIMITED	ANAND AND ANAND	JOHN DISTILLERIES PVT. LTD.	G. RAMJI, ADVOCATE	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
89	18/04/2024	538616	54703	DIGEPLUS	RALLIS INDIA LIMITED / PIRAMAL PHARMA LIMITED	TAS & COMPANY	KNOLL AG,		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
90	18/04/2024	538404	181676	GLUCON - C	GLAXO INDIA LTD.	GLAXO LIMITED, LEGAL DEPT.	HEINZ ITALIA S.R.L.	RAHUL CHOUDHARY & PARTNERS	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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91	22.04.2024	509221	53687	PARCOL	PAREKH MARKETING LIMITED	PAREKH MARKETING LIMITED	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
92	22.04.2025	509221	53796	PARCOL	PAREKH MARKETING LIMITED	-----	HERCULES INDORPORATED	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
93	22.04.2026	509221	53809	PARCOL	PAREKH MARKETING LIMITED	-----	PARKASH BRASSWARE INDUSTRIES	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
94	22.04.2027	511530	79618	SURAJ	MD. BASIR ANSARI	-----	HINDUSTAN LEVER LIMITED	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
95	22.04.2028	512581	10127	BLACK COBRA	HARESH RANGALDAS CHAWLA	-----	-----	DELHI REGISTRATION SERVICE.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
96	22.04.2029	515023	2758	COMANDO	WARYAM SINGH RAJPUT HOSPITAL & PHARMACY & SONS	-----	NEO VEDIC DRUG PHARMA	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
97	22.04.2030	515023	58595	COMANDO	WARYAM SINGH RAJPUT HOSPITAL & PHARMACY & SONS	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
98	22.04.2031	515546	51489	BUTTERFLY	SUSHI TRADE INDINTERNATIONAL	-----	SNAP-ON TOOLS CO.,	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
99	22.04.2032	515654	52873	HI -FLO	NARANG PLASTICS PVT. LTD.	-----	CELITE CORPORATION	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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100	22.04.2033	516638	50252	NEXIM	NEXIM EXPORTS PRIVATE LIMITED	-----	AMERICAN PRODUCTS CO. LTD.,	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
101	22.04.2034	525000	51211	ACOZIDE	M/S. GLAXO SMITHKLINE PHARMACEUTICALS LIMITED	-----	WACKHARDT LIMITED	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
102	22.04.2035	525027	176506	PROTECTIV	JOHNSON & JOHNSON	CRAWFORD BAYLEY & CO.	HINDUSTAN LATEX LTD.	V. VEERARAGHAVAN, ADVOCATE.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
103	22.04.2036	525334	51421	MARICOS FLUFFEE	MERICO INDUSTRIES LIMITED	-----	HINDUSTAN LEVER LIMITED	CRAWFORD BAYLEY & CO	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
104	22.04.2037	525694	56010	PARAMOUNT	AKHTER BEGAM GOOD LUCK LEATHER WORKS.	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
105	22.04.2038	525633	51423	ASTONIN	HINDON DRUGS AND PHARMACEUTICALS (INDIA) PRIVATE LIMITED	-----	ZEST PHARMACEUTICALS PVT. LTD.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
106	22.04.2039	525907	59791	NUVISOM	CHANNEL PHARMACEUTICALS PVT. LTD	-----	KNOLL GMBH.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
107	22.04.2040	526263	51832	COMBIMAX	THERMAX LIMITED	-----	MEX SWITCHGEARS PVT LTD	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
108	22.04.2041	526404	52999	ENDOSS	GENO PHARMACEUTICAL LIMITED.	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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109	22.04.2042	526653	53305	MARSHAL	NILESHKUMAR GOVINDBHAI BHANDERI	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
110	22.04.2043	527205	55039	KALASH	KANTILAL DAHYABHAI THAKKAR	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
111	22.04.2044	527775	56110	DOWELLS	JAYANTIBHAI SHAHKARBHAI PATEL AS KARTA OF HIS (HUF) OF KRISHNA	-----	MCDOWELL & CO. LTD.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
112	23.04.2024	527775	56110	DOWELLS	JAYANTIBHAI SHAHKARBHAI PATEL AS KARTA OF HIS (HUF) OF KRISHNA	-----	MCDOWELL & CO. LTD.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
113	23.04.2024	527906	51379	CORDAN BLEU	EAGLE FLASK INDUSTRIES LTD.	-----	RENAUD COINTREAU & CIE,	REMFY & SAGAR	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
114	23.04.2025	529892	53916	PROTONE	CYANAMID INDIA LIMITED.	-----	ARISTO PHARMACEUTICALS PVT. LTD.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
115	23.04.2026	530641	59026	NISSEI	NISSEI PLASTICS INDUSTRIAL CO. LTD.	DEPENNING & DEPENNING	PIRELLI S.P.A.	S.MAJUMDAR	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
116	23.04.2027	530759	56972	ENCODOX	VITTAL PHARMACAL PRIVATE LIMITED	-----	LEKAR PHARMA LTD.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
117	23.04.2028	530932	57410	TIP-TOP	PUJAN ENTERPRISE BABULAL ISHVERLAL PATEL	-----	TIP TOP WAFERS	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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118	23.04.2029	531612	52406	PROPICID	TORRENT PHARMACEUTICALS LTD.	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
119	23.04.2030	531738	51432	VANISH	LUPIN LIMITED,	-----	AJAY BIOTECH (I) LTD.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
120	23.04.2031	532639	50115	MARUTI	KANOJ DEVRAJ PATEL	-----	SHREE HANUMAN PAPER WORKS	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
121	23.04.2032	532639	50181	MARUTI	KANOJ DEVRAJ PATEL	-----	PILOT PRODUCTS	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
122	23.04.2033	533583	50980	SUMEET	LAXMICHAND VERSHI RAMBHIYA	-----	SUMEET RESEARCH&HOLDINGS LTD.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
123	23.04.2034	534496	725746	TAXI BRAND	ABDEREHMAN AND CO.	Y.J.TRIVEDI & CO.	BALAJI PRODUCTS	DELHI REGISTRATION SERVICE	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
124	23.04.2035	535197	56122	SUGANDH	JAYKUMAR RATANCHAND WADHWANI	-----	S. T. COSMETICS	DELHI REGISTRATION SERVICE	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
125	23.04.2036	535544	51732	HAIR & CARE	MARICO INDUSTRIES LIMITED.	-----	S. RECON OIL INDUSTRIES LTD	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
126	23.04.2037	535544	51791	HAIR & CARE	MARICO INDUSTRIES LIMITED.	-----	TARGET PHARMA PVT. LTD.	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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127	23.04.2038	535848	59505	ELECTROCAB	SUNIL KUMAR MAITRA	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
128	23.04.2039	536332	58848		PRAVIN PATEL	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
129	24/04/2024	538295	203031	SHALINA TOPSIN GEL	AMINA LIMITED	TRADE MARKS REGISTRATION BUREAU	SHALIMAR CHEMICAL WORKS LTD.	VISHESH AND ASSOCIATES	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
130	24/04/2024	538300	203032	SHALINA TOPSIN GEL	AMINA LIMITED	TRADE MARKS REGISTRATION BUREAU	SHALIMAR CHEMICAL WORKS LTD.	VISHESH AND ASSOCIATES	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
131	24/04/2024	538293	82370	NEOCIN	AMINA LIMITED		EASTERN MEDIKIT LTD.		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
132	24/04/2024	537601	52104	DESIGN & PATTERN CO-ORDINATES	THE BOMBAY BURMAH TRADING CORPORATION LIMITED	TAS & CO.			
133	24/04/2024	537482	203667	FOTOXIM	UNI-SANKYO LIMITED.	MISS NANDINI S. SHAH ADVOCATE,	ALKEM LABORATORIES LTD.		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
134	24/04/2024	536465	50580	VIJAYAN	RAKESH KUMAR AGARWAL.		SHREE VIJAYAN LOCK WORKS	G.S. RIJHWANI & CO.	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
135	24/04/2024	536465	50579	VIJAYAN	RAKESH KUMAR AGARWAL.		M/S LOCK & LOCKING DEVICES		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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136	24/04/2024	537841	57420	VAJRA	METAFIN INDUSTRIES		CHEMINOVA INDIA LTD.		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
137	25.04.2024	2931	163340	ABIDOL-C	PARKE DAVIS & CO.CANADA BUILDING, HORNBY ROAD, FORT, BOMBAY.	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
138	25.04.2025	2594	-----	-----	GOKHALDAS HAKAMCHAND SHAH 554 KANSARA CHAWL BOMBAY	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
139	25.04.2026	2529	176533	GOLDEN STAR	SHEO PRASAD (KARTA OF A HINDU JOINT FAMILY FIRM) SEHORA ROAD, (DIST JUBBULPORE),C.P.	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
140	25.04.2027	2764	164067	DELTA	SIMPLEX ART FLOORINGS LIMITED	-----	-----		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
141	25.04.2024	2971	183361	THEELIN IN OIL	PARKE DAVIS & CO.	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
142	25.04.2025	2971	183785	THEELIN IN OIL	PARKE DAVIS & CO.	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
143	25.04.2026	4022	183276	EMERSAN	THE CHEMICAL, INDUSTRIAL AND PHARMACEUTICAL LABORATORIES, LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
144	25.04.2027	4028	174295	HEPAGEN	THE CHEMICAL, INDUSTRIAL AND PHARMACEUTICAL LABORATORIES, LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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145	25.04.2028	4028	176422	HEPAGEN	THE CHEMICAL, INDUSTRIAL AND PHARMACEUTICAL LABORATORIES, LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
146	25.04.2029	4039	176761	NUTRUTONE	THE CHEMICAL, INDUSTRIAL AND PHARMACEUTICAL LABORATORIES, LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
147	25.04.2030	4039	177323	NUTRUTONE	THE CHEMICAL, INDUSTRIAL AND PHARMACEUTICAL LABORATORIES, LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
148	25.04.2031	4286	184214	SINGER SEWING MACHINES	THE SINGER MANUFACTURING COMPANY	CRAWFORD BAYLEY & CO.	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
149	25.04.2032	57896	174715	VISCOUNT	THE CENTURY SPINNING AND MANUFACTURING COMPANY LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
150	25.04.2033	57855	162485	AUTOCRACY	THE CENTURY SPINNING AND MANUFACTURING COMPANY LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
151	25.04.2034	57854	162484	DEMOCRACY	THE CENTURY SPINNING AND MANUFACTURING COMPANY LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
152	25.04.2034	57847	162292	FLOWER POT	THE CENTURY SPINNING AND MANUFACTURING COMPANY LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
153	25.04.2034	58287	163849	-----	THE HIND COMMERCIAL CO., LTD	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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154	25.04.2034	58287	163975	-----	THE HIND COMMERCIAL CO., LTD	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
155	25.04.2034	6087	161004	TATA	TATA SONS LIMITED.	L.S. DAVAR & CO.	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
156	25.04.2034	8296	161050	DRAKSH-ASAVA	EMAMI LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
157	25.04.2035	8374	167526	COLUMBUS	EBRAHIM CURRIM & SONS	L. S. DAVAR & CO.	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
158	25.04.2036	8374	172028	COLUMBUS	EBRAHIM CURRIM & SONS	L. S. DAVAR & CO.	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
159	25.04.2037	8374	179977	COLUMBUS	EBRAHIM CURRIM & SONS	L. S. DAVAR & CO.	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
160	25.04.2038	8610	184302	BEFOS FORTIOR	THE ANGLO - FRENCH DRUGS AND INDUSTRIES LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
161	25.04.2039	8769	174904	BVP KITCHEN	THE BHARAT VANASPATI PRODUCTS LIMITED.	P.S. PAI & CO.	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
162	25.04.2040	9278	138767	ARYA MAHOUSHADHALAYA					CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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163	25.04.2041						ARYA MAHOUSHADHALAYA		CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
164	29.04.2024	254009		UNT CHHAP ZARDA	BASTIRAM NARAYANDAS SARDA	JAYA A MANGHWANI			CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
165	29.04.2024	264812		PLAYBOY	HINUSTAN PENCILS PRIVATE LIMITED	KISHINCHAND WADHUMAL	PLAYBOY, ENTERPRISES INTERNATIONAL INC.	ANAND & ANAND	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
166	29.04.2024	330068		DIAMOND'S SHRINGAR AGARBATTI	DIAMOND AGARBATTI AND CO				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
167	29.04.2024	339455		SANJOG	KAMAL PRODUCTS AND ALSO ASK. P.S. PRODUCTS.				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
168	29.04.2024	155936		SALKOF	ACTION INDIA MANUFACTURING COMPANY				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
169	29.04.2024	448707		AMRGAM	ASSOCIATED LABORATORIES PRIVATE LIMITED				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
170	29.04.2024	373212		RUMALGIN	RAMESH CHANDRA AGARAWAL				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
171	29.04.2024	360438		KICKAPOO	THE MONARCH BEVERAGE COMPANY (EUROPE) LIMITED	ZEUS IP ADVOCATES LLP,			CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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SR. NO.	DATE OF HEARING & TIME	APPLN NO.	OPPOSITION NO.	TRADE MARK APPLIED	APPLICANT NAME	APPLICANT AGENT	OPPONENT NAME	OPPONENT AGENT	HEARING OFFICER
172	29.04.2024	367470		AZAD SOAP	AZAD SOAP FACTORY.				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
173	29.04.2024	373282		555 UNFORGETTABLE	SUNSHINE COSMETICS MANUFACTURERS	M.P. MIRCHANDANI & CO.,			CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
174	29.04.2024	373398		PARROT	SABHAGCHAND SUDHAMOMAL JHAMNANI.				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
175	29.04.2024	373818		AZIM GADI GHAR	ABDUL AZIM				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
176	29.04.2024	375051		CITIZENS	CHANDIRAM SAMANOMAL CHETWANI				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
177	29.04.2024	376925		RANTAC	DR. YUSUF KHWAJA HAMIED.				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
178	29.04.2024	377844		WIMCO	WIMCO LIMITED.				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
179	29.04.2024	378137		HINSOL	DEEPAK RAVJI CHHEDA				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
180	29.04.2024	379156		DIAPREST	EBERS PHARMACEUTICALS LIMITED				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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TRADE MARKS REGISTRY
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181	29.04.2024	379404		DIGOR	LOTUS PESTICIES				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
182	29.04.2024	380918		CALDEE - 12	WOCKHARDT PRIVATE LIMITED		VETOQUTNOL INDIA ANIMAL HEALTH PRIVATE LIMITED	FORTITUDE LAW ASSOCIATES	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
183	29.04.2024	381091		FURAN	ASSOCIATED LABORATORIES PRIVATE LIMITED				CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
184	30.04.2024	432373	-----	PAVILION	HABIB ESMAIL MEMORIAL TRUST	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
185	30.04.2025	432366	-----	HONIC	GAMBHIRDAS SOMCHAND SHAH	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
186	30.04.2026	432365	-----	HONIC	GAMBHIRDAS SOMCHAND SHAH	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
187	30.04.2027	431822	-----	APPLE	APPLE EXPORT PRIVATE LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
188	30.04.2028	431823	-----	APPLE	APPLE EXPORT PRIVATE LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
189	30.04.2029	432370	-----	PAVILION	HABIB ESMAIL MEMORIAL TRUST	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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SR. NO.	DATE OF HEARING & TIME	APPLN NO.	OPPOSITION NO.	TRADE MARK APPLIED	APPLICANT NAME	APPLICANT AGENT	OPPONENT NAME	OPPONENT AGENT	HEARING OFFICER
190	30.04.2030	432626	-----	CEREBROMET	VIVIDHMARGI INVESTMENTS PRIVATE LIMITED.	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
191	30.04.2031	433681	-----	HASBRO	SUSHIL JIWARAJKA	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
192	30.04.2032	433521	-----	EMAMI	NEBHUMAL CHANWANI	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
193	30.04.2033	433220	-----	HISTORID	PRABHUDAS KISHORDAS TOBACCO PRODUCTS PRIVATE LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
194	30.04.2034	433171	-----	SILVAZINE	PRAFUL AMRATLAL SHAH	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
195	30.04.2035	432813	-----	-----	KABUSHIKI KAISHA HONBA GORUFU KARABU SEISAKUSHO	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
196	30.04.2036	432806	-----	ENCIMET	M/S. AMBALAL SARABHAI ENTERPRISES LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
197	30.04.2037	432745	-----	SYNBUFEN	SUNIL SYNCEM LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
198	30.04.2038	432687	-----	C & A FABRICS	BIPIN KANJIBHAI JAIN	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS



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199	30.04.2040	433681	---	HASBRO	SUSHIL JIWARAJKA	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
200	30.04.2041	433757	-----	PIPEN	KOPRAN CHEMICAL CO. LTD	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
201	30.04.2042	433842	-----	JHON PIPER	NARAHAR VISHNU GODBOLE	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
202	30.04.2043	434256	-----	PALKI BRAND	PANDURANG JAGANATI LAL	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
203	30.04.2044	434424	-----	ATNOCARD	SAMIR KANTILAL SHAH	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
204	30.04.2045	434417	-----	RANIDIN	SAMIR KANTILAL SHAH	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
205	30.04.2046	435361	-----	BRISK	WOCKHARDT PRIVATE LIMITED	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
206	30.04.2047	435577	-----	PARADEX	CONCEPT PHARMACEUTICALS PRIVATE LIMITED.	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS
207	30.04.2048	435858	-----	EMESEOL	MAGNACHEM PHARMACEUTICAL PRIVATE LIMITED.	-----	-----	-----	CLITTY SHAJU, DEPUTY REGISTRAR OF TRADE MARKS

